

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.397/2019-B.SPL.

NOTIFICATION NO.367-B.SPL.

DATED:22.04.2019.

READ:

1. Order dated 20.11.2018 in W.P.No.28323 of 2017 on the file of of the erstwhile Common High Court of Judicature at Hyderabad.
2. G.O.Ms.No.60, Law (L, LA&J-Home-Courts-A) Department, dated 08.03.2019 from the Government of Andhra Pradesh.

The High Court made the following transfers and Postings of Junior Civil Judges:-

I

Ms. Madhuri Undrajarapu, W/o Padala Basaveswara Rao, D.No.41-20/3-13, Krishna Lanka Vijayawada, Krishna District, who has been appointed to the post of Junior Civil Judge against SC vacancy by direct recruitment in place of Sri S.P.Balaji Kumar by canceling his appointment to the post of Junior Civil Judge, vide G.O.Ms.No.60, Law (L, LA&J-Home-Courts-A) Department, dated 08.03.2019 and subject to out come of the SLP (C) No.368 pending in the Hon'ble Supreme Court of India is posted as I Addl. Junior Civil Judge, Narsaraopet, Guntur District (post kept vacant)


- i) Ms. Madhuri Undrajarapu, shall take charge of her post from II Addl. Junior Civil Judge, Sattenapalli, Guntur District.
- ii) Ms. Madhuri Undrajarapu, is directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of Civil Surgeon and submit the same to the Prl. District and Sessions Judge. In turn the Prl. District and Sessions Judge shall forward the same to the High Court of Andhra Pradesh.

II

Sri S.P.Balaji Kumar, Junior Civil Judge, Kottur, Srikakulam District, whose appointment to the post of Junior Civil Judge, has been cancelled by appointing Ms. Madhuri Undrajarapu in his place, vide G.O.Ms.No.60, Law (L, LA&J-Home-Courts-A) Department, dated 08.03.2019 and subject to out come of the SLP (C) No.368 pending in the Hon'ble Supreme Court of India is hereby directed to handover charge and valuables, if any, to the Junior Civil Judge, Pathapatnam, and get himself relieved forthwith from the post of Junior Civil Judge.

The Junior Civil Judge, Pathapatnam, will be in full additional charge of the post of Junior Civil Judge, Kottur, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 22/4

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravati.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Prl. District and Sessions Judges, Guntur and Srikakulam.
8. The I Additional District and Sessions Judges, Guntur and Srikakulam.
9. The I Addl. Junior Civil Judge, Narsaraopet, Guntur District.
10. The II Addl. Junior Civil Judge, Sattennapalli, Guntur District.
11. The Junior Civil Judge, Kottur, Srikakulam District.
12. The Junior Civil Judge, Pathapatnam, Srikakulam District.
13. The District Treasury Officers, Guntur and Srikakulam.
14. The Sub-Treasury Officers, Narsaraopet (Guntur District); Kottur and Pathapatnam (Srikakulam District)
15. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.